

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	DEEPAK INDUSTRIES LTD
UNDER SECTION	APPLICATION UNDER ANY OTHER PROVISIONS SUB-SECTION (1) OF SECTION 66.SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

For the Applicants

Ms. Barsha Dikshit, PCS

ORDER

1. Ld. Counsel for the applicants present.
2. Post the matter on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**